

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ZEPETTO INDIA LLP

1.	NAME OF CORPORATE PERSON	Zepetto India LLP
2.	DATE OF INCORPORATION OF CORPORATE PERSON	September 5, 2016
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, NCT Delhi & Haryana, Ministry of Corporate Affairs
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	AAH-3210
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	4th Floor, 405, Global Foyer Building Golf Course Road, Sector 43, Gurgaon – 122002, Haryana
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	January 13, 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Rajeev Bhambri IBBI Registration no.: IBBI/IPA-002/IP-N00152/2017-18/10399 Address: SCO 9, 2nd Floor, Jandu Towers, Miller Ganj Ludhiana – 141003, Punjab Mail id: rajeev.bhambri@gmail.com Phone no.: 9915710010
8.	LAST DATE FOR SUBMISSION OF CLAIMS	February 12, 2020

Notice is hereby given that the Zepetto India LLP has commenced voluntary liquidation on January 13, 2020.

The stakeholders of Zepetto India LLP are hereby called upon to submit a proof of their claims, on or before February 12, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Rajeev Bhambri
(Voluntary Liquidator)

Date: January 14, 2020
Place: Delhi

